

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 3307
TO BE ANSWERED ON 23.03.2022

IMPORT OF PHONES & TV

3307 SHRI ASADUDDIN OWAISI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has revised a decision to bring the import of displays and camera modules in licensing regime against free imports which is a big relief to manufacturers of mobile phones and television;
- (b) if so, whether a meeting to this effect was recently held between the Ministries of Electronics & Information Technology, Finance and Commerce and Industry;
- (c) if so, the details thereof; and
- (d) whether the aforesaid decision of the Government is likely to help domestic manufacturers of aforesaid items and help in Make in India programme?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) and (d): Yes, Sir, Government of India's goal is to make India a significant design and manufacturing hub in the Global Value Chain for Electronics as part of its AtmaNirbhar Bharat economic policies. As part of this, we are broadening and deepening our electronic manufacturing ecosystem. Mobile Phones, IT hardware, Television sets are a few thrust areas wherein Government is promoting domestic manufacturing. The flat panel modules and camera modules are an essential part for manufacturing of the Mobile Phones, Television Sets, Notebook, Tablet Computers, All-in-One PCs etc.

The Indian Trade Classification-Harmonized System (ITC-HS), 2022 Schedule-1 (Import Policy) was notified in sync with the Finance Act, 2021 vide Directorate General of Foreign Trade (DGFT) Notification 54/2015-20 dated 09.02.2022 indicating import policy for enlisted items. Subsequently, based on inputs received from industry, the Import Policy for flat panel modules and camera modules for specific ITC(HS) codes under 8524 and 8525 was revised to 'Free' vide Notification 55/2015-20 dated 24.02.2022 to provide big relief to manufacturers and help domestic manufacturing of aforesaid items. This bolsters Hon'ble Prime Minister's vision of Atmanirbhar Bharat promoting domestic manufacturing of electronic products. A copy of the notification is placed at Annexure A.

(b) and (c): Ministry of Electronics & Information Technology held meeting with industry associations and representatives on import policy for flat panel modules and display modules.

Subsequently, meeting was held on 22nd February,2022 between Ministry of Electronics & Information Technology (MeitY); Department of Revenue , Ministry of Finance and DGFT, Department of Commerce to deliberate on the import policy provision of ITC -HS codes newly inserted in schedule-I of ITC(HS)-2022. In the meeting, DGFT was requested to review the policy conditions for aforesaid items. These deliberations paved way for the policy decisions that in-turn continue to expand domestic manufacturing of Mobile Phones & Television Sets.
